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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/425/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJAY GOEL
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T. SHRINIKETHAN
FOR ANANT MERATHIA

FOR PETITIONER

T.S

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent.
Counsel for the Petitioner submitted that time be granted to report the settlement in
the matter. At request, time is enlarged. Put up on **29.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)